

DIVISION BENCH
COURT - I

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/495(KB)2012

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	SILVERSTONE CONSTRUCTION PVT LTD & ANR. VS EASTERN MANUFACTURING PVT LTD & ORS.
UNDER SECTION	SEC. 241(1). SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Shaunak Mitra, Adv. : For Petitioner
Ms. Aritra Basu, Adv.
Mr. Patita Paban Bishwal, Adv.

Mr. Rajib Mullick, Adv. : For Respondent No. 1

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **11/10/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**